

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 257 OF 2015**

**Dated: 14<sup>th</sup> September, 2018**

**Present: Hon'ble Mr. Justice N.J. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**M/s Jaiprakash Power Ventures Ltd. .... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Sakya Singha Chaudhuri  
Mr. Anand Kr. Shrivastava  
Ms. Molshree Bhatnagar  
Mr. Ruth Elwin  
Mr. Ashok Shukla

Counsel for the Respondent(s) : Mr. Parinay Deep Shah  
Ms. Ritika Singhal for R.1  
  
Mr. Ashwin Kumar Nair  
Mr. Nitin Gaur for R-2

**ORDER**

As agreed by the learned counsel for the parties, list the matter for  
hearing on **22.10.2018.**

**(S.D. Dubey)**  
**Technical Member**  
mk/vg

**(Justice N.K. Patil)**  
**Judicial Member**